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Title: Presentation of the 28th and 29th Action Taken Reports of the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2018-19): -

- (1) Twenty-eighth Report on Action taken by the Government on the recommendations contained in the Twenty-seventh Report (Fifteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Implementation of schemes for Beedi workers with particular reference to Scheduled Castes and Scheduled Tribes' pertaining to the Ministry of Labour & Employment.
- (2) Twenty-ninth Report on Action taken by the Government on the recommendations contained in the Twelfth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Representation of SCs/STs in Services and Redressal of their grievances and credit facilities being provided by IDBI Bank to SCs/STs' pertaining to the Ministry of Finance (Department of Financial Services).